

THE ORISSA APPROPRIATION ACT, 1996

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ORISSA ACT 5 OF 1996

***THE ORISSA APPROPRIATION ACT, 1996**

[Received the assent of the Governor on the 20th March 1996, first published in an extraordinary issue of the Orissa Gazette, dated the 20th March 1996]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR, 1995-96

BE it enacted by the Legislature of the State of Orissa in the Forty-seventh Year of the Republic of India, as follows:—

Short title.

1. This Act may be called the Orissa Appropriation Act, 1996.

Issue of

Rs. 305,89,63,

000 out of

the Consol-

dated Fund

of Orissa for

the Financial

Year, 1995-

96.

Appropriation.

tion.

2. From and out of the Consolidated Fund of the State of Orissa, there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three hundred five crores, eighty-nine lakhs and sixty-three thousand rupees towards defraying the several charges which will come in course of payment during the Financial Year, 1995-96 in respect of the services specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

*For the Bill See Orissa Gazette, Extraordinary, dated the 18th March 1996 (No. 283)

THE SCHEDULE
(See Sections 2 and 3)

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Revenue Department.	75,54,000	..	75,54,000
2	Expenditure relating to the General Administration Department.	10,62,000	..	10,62,000
3	Expenditure relating to the Revenue Department.	36,28,84,000	34,94,22,000	71,23,06,000
4	Expenditure relating to the Law Department.	71,86,000	..	71,86,000
6	Expenditure relating to the Commerce Department.	17,69,000	..	17,69,000
	Capital	25,00,000	..	25,00,000
7	Expenditure relating to the Works Department.	7,99,000	..	7,99,000
	Capital	5,56,89,000	..	5,56,89,000
8	Expenditure relating to the Orissa Legislative Assembly.	..	1,000	1,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	45,00,000	..	45,00,000
11	Expenditure relating to the Welfare Department.	1,07,55,000	..	1,07,55,000
12	Expenditure relating to the Health and Family Welfare Department.	1,01,51,000	..	1,01,51,000
13	Expenditure relating to the Housing and Urban Development Department.	10,00,000	26,000	10,26,000
	Capital	1,00,00,000	..	1,00,00,000
15	Expenditure relating to the Sports and Youth Services Department.	7,02,000	..	7,02,000
16	Expenditure relating to the Planning and Co-ordination Department.	86,83,000	..	86,83,000
17	Expenditure relating to the panchayati Raj Department.	10,00,000	1,000	10,01,000
19	Expenditure relating to the Industries Department.	1,000	..	1,000
	Capital	1,00,00,000	..	1,00,00,000
20	Expenditure relating to the Water Resources Department.	40,91,000	1,03,000	41,94,000
	Capital	2,00,03,000	1,24,70,000	3,24,73,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
21	Expenditure relating to the Transport Department.	Revenue 22,27,000	..	22,27,000	
22	Expenditure relating to the Forest and Environment Department.	Revenue 86,10,000	..	86,10,000	
23	Expenditure relating to the Agriculture Department.	Revenue 3,88,03,000	..	3,88,03,000	
24	Expenditure relating to the Steel and Mines Department.	Capital 1,000	..	1,000	
25	Expenditure relating to the Information and Public Relations Department.	Revenue 53,57,000	..	53,57,000	
27	Expenditure relating to the Science and Technology Department.	Revenue 1,000	..	1,000	
		Capital 20,00,000	..	20,00,000	
28	Expenditure relating to the Rural Development Department.	Revenue 4,32,53,000	..	4,32,53,000	
		Capital 80,06,000	..	80,06,000	
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue 1,73,55,000	2,42,000	1,75,97,000	
30	Expenditure relating to the Energy Department.	Revenue 100,07,01,000	11,000	100,07,12,000	
		Capital 102,39,81,000	90,90,000	103,30,71,000	
31	Expenditure relating to the Textile and Handloom Department.	Revenue 1,76,000	..	1,76,000	
32	Expenditure relating to the Tourism and Culture Department.	Revenue 2,000	..	2,000	
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 1,06,01,000	1,21,000	1,07,22,000	
		Capital 14,36,000	..	14,36,000	
34	Expenditure relating to the Co-operation Department.	Capital 35,00,000	..	35,00,000	
36	Expenditure relating to the Women and Child Development Department.	Revenue 10,50,000	..	10,50,000	
37	Expenditure relating to the Handicraft and Cottage Industries Department.	Revenue 85,000	..	85,000	
38	Expenditure relating to the Higher Education Department.	Revenue 2,000	..	2,000	
Total	{ Revenue Account Capital Account	..	155,03,60,000	34,99,27,000	190,02,87,000
		..	113,71,16,000	2,15,60,000	115,86,76,000
GRAND TOTAL		..	268,74,76,000	37,14,87,000	305,89,63,000